

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 164/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. UFO Moviez India Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	MR ISHAN RAVINDRANATH i/b THE LAW POINT	ADVOCATE FOR SEBI	
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Common Order

CSP 162/230-232/NCLT/MB//MAH/2017

CSP 163/230-232/NCLT/MB//MAH/2017

CSP 164/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter on 28.6.2017 so as to obtain approval
from the Reserve Bank of India as stated in the Notification dated 13.4.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)